NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/16	TP 108/17	For filing office objections raised by Registry	433(e)	Encarta Pharma Pvt .Ltd Vs Vikram Hospitals Psvt.Ltd

	//E (IN CAPITAL) HONE NUMBER REPRESENT/	SIGNATURE ATION TO WHOM
,	TAT-H.H.V Ruspron	dent Zajedniti.
(90	36249366)	

ORDER

Counsel for petitioner is present. He has filed memo along with annexure. Counsel for respondent is present. Counsel for respondent has filed objections for hearing. List it on 26.09.2017.

MEMBER(J)

MEMBER(T)